various items are not getting the benefit of various compensations such as duty draw-back CCP etc. if the delivery is made in India itself even though the export order is possessed by them:

- (b) if so, whether many companies have given representation to the Chief Controller of Imports and Exports in this regard; and
 - (c) if so, Government's reaction thereon?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). Certain indigenous supplies made within the country are treated as deemed exports if they are covered by by the provisions of Chapter XVI of the Import and Export Policy 1988-91. Such supplies are also eligible to get, the prescribed benefits of import replenishment, cash compensatory support, supplementary cash assistance and additional CCS, wherever admissible. Representations, if any, received in this regard, are deal with in accordance with the Policy provisions.

TV Relay Centre in Tanjore, Tamil Nadu

- 1978. SHRI E.S.M. PAKEER MO-HAMED: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:
- (a) whether there is a demand from Tanjore district, Tamil Nadu for setting up a low power relay centre during Eighth Five Year Plan; and
- (b) if so, the time by which the relay centre would be set up and the estimated cost thereof?

THE MINSTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). A low power (100 W) transmitter is already functioning at

Thanjavur. However, requests have been received, from time to time, for the expansion of TV service in Thanjavur district. Provision of TV service to the remaining uncovered parts of the state of Tamil Nadu during VIII Plan period depends upon the availability of adequate funds for the purpose.

Cess on Tin Industry

1979. SHRI SONTOSH MOHAN DEV: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the recently imposed cess on Tin Industry in Assam has seriously hampered this industry;
- (b) if so, whether Government propose to persuade Assam Government in withdrawing this cess on tin industry immediately:
- (c) if not, whether Government propose to give some incentives to develop tin industry in Assam; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (d). As no tin is mined or processed in the State of Assam, replies to (a), (b), (c) and (d) do not arise.

[Translation]

Misuse of Doordarshan in Assembly Elections

1980. SHRI HARISH RAWAT:
SHRI BALASAHEB VIKHE
PATIL:
SHRISONTOSH MOHAN DEV:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have received complaints regarding misuse of Doordarshan in recent Assembly Elections and its use in the interest of some particular parties;
- (b) if so, the number of such complaints; and
- (c) whether Government have taken any action against the erring officials for misusing this media?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). Doordarshan had telecast a news story fed by PTI-TV on 25.2.1990 which carried predictions about the likely results in elections to some State Assemblies. The protest lodged by Congress (I) to the Election Commission was conveyed to Doordarshan. An enquiry was ordered even before the party had protested against the telecast. Since the presentation

of such forecasts did not conform to the guidelines issued by the Government, the erring officials were reprimended and guidelines once again been brought to the notice of all officers dealing with news.

I.T.D.C. Hotels in U.P.

1981. SHRI KESHRI LAL: Will the Minister of TOURISM be pleased to state:

- (a) the total number of I.T.D.C. hotels in Uttar Pradesh;
- (b) whether Government are considering any proposal for opening of I.T.D.C. hotel in Kanpur; and
 - (c) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) ITDC is presently operating the following hotels in the State of U.P.:-

	Name of the hotel	Star Category	Capacity	
			Rooms	Beds
1.	Hotel Agra Ashok, Agra	5 Star	55	110
· 2.	Hotel Varanasi Ashok, Varanası	4 Star	84	168

- (b) No. Sir.
- (c) Does not arise in view of reply to (b) above.

[English]

Setting up of a Wage Board for Government Employees

1982. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware of frustration among Government Employees over the delay in the establishment of a permanent Wage Board and merging of dearness allowance in the basic pay and consequent revision of pay scales; and
- (b) if so, the steps taken by Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Fourth Central Pay Commission suggested that